CONSTITUTION (AMENDMENT BILL)* (Amendment of Part X, articles 244A and 371B)

श्री मधु लिमये (मुंगेर) : मैं प्रस्ताव करता हूं कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER : The question is :

> "That leave be granted to introduce a Bill, further to amend the Constitution of India."

The motion was adopted.

श्री मधु लिमये: मैं विधेयक को पेश करता हैं।

CENTRAL UNIVERSITIES (TEACHERS' PARTICIPATION) BILL*

भी मधु लिमये (मुंगेर): मैं प्रस्ताव करता हूं कि अध्यापक संघ गठित करने और केन्द्रीय विद्वविद्यालयों के निकायों में उनके प्रतिनिधित्व के लिए उपबन्ध करने वाले विधे-यक को पेश करने की अनुमति दी जाय।

MR. DEPUTY-SPEAKER : The question is :

> "That leave be granted to introduce a Bill to constitute Teachers' Unions and to provide for their representation in Central Universities bodies."

The motion was adopted.

श्री मधुलिमये: मैं प्रस्ताव पेश करता हूं। UNIVERSITY GRANTS COMMISSION (AMENDMENT) BILL*

(Insertion of new section 12A and Amendment of section 14)

MR. DEPUTY-SPEAKER : Shri Madhu Limaye.

श्वी म॰ ला॰ सोंधी (नई दिल्ली) : आपके कितने विघेयक हैं ?

श्रीमधुलिमये : मेरापूरा कोटा है। 31 रुपए हम किस बात के लेते हैं।

मैं प्रस्ताव करता हूं कि विश्वविद्यालय अनुदान आयोग अधिनियम, 1956 में सशोधन करने वाले विधेयक को पेश करने को अनुमति दी जाय।

MR. DEPUTY-SPEAKER : The question is :

> "That leave be granted to introduce a Bill to amend the University Grants Commission Act, 1956".

The motion was adopted,

श्री मधुलिमये: मैं विधेयक को पेश करताहूं।

15 hrs.

TELANGANA (OPINION POLL) BILL*

SHRI M. N. REDDY (Nizamabad): I beg to move for leave to introduce a Bill to provide for taking of an opinion poll to ascertain the wishes of the electors of Telengana with regard to future status thereof and for matter connected therewith.

MR. DEPUTY SPEAKER : The question is :

> "That leave be granted to introduce a Bill to provide for the taking of an opinion poll to ascertain the wishes

*Published in Gazette of India Extraordinary, Part II, section 2, dated 25-7-69.